

## PAPERS LAID ON THE TABLE

APPROACH TO FOURTH FIVE YEAR PLAN  
COLLECTION OF STATISTICS (CENTRAL)  
AMENDMENT RULES

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): I beg to lay on the Table:

- (1) A copy of 'Approach to the Fourth Five Year Plan [Placed in Library. See No. LT-2333/68].
- (2) A copy of the Collection of Statistics (Central) Amendment Rules, 1968 published in Notification No. SO. 2967 in Gazette of India dated the 7th September, 1968, under subsection (3) of section 14 of the Collection of Statistics Act, 1953. [Placed in Library. See No. LT-2334/68].

12.52 hrs.

## TRANSFER FROM JAIL AND RELEASE OF MEMBER

(Shri Madhu Limaye)

MR. SPEAKER: I have to inform the House that I have received the following two communications dated the 25th and 26th November, 1968, respectively, from the Superintendent, Central Jail, New Delhi:—

1. "I have the honour to inform you that Shri Madhu Limaye, Member, Lok Sabha, has been admitted in this jail, the 23rd November, 1968, on transfer from Patna Central Jail (Bihar) and will be produced in the Supreme Court of India, New Delhi, on the 25th November, 1968.

I may further add that he will also be produced in the Court of Sub-Divisional Magistrate, Sadder Monghyr, on the 28th November, 1968, in case U/s. 151/107—117 (3) Cr. P. C. in

response to endorsement dated the 20th November, 1968, recorded by the said Court at the back of the warrant for Intermediate Custody (Section 344 of the Criminal Procedure Code)."

2. "I have the honour to inform you that Shri Madhu Limaye, Lok Sabha, was produced in the Supreme Court of India, New Delhi, on the 25th November, 1968 and was released by the order of the Supreme Court of India, New Delhi, the same day."

SHRI NATH PAI (Rajapur) We would like to raise one important point. If I have understood you clearly, you have read out from the letter and stated that the communications are from the Superintendent, Central Jail, New Delhi, and are to the effect that Shri Madhu Limaye had been brought to that Jail on the 23rd November, 1968. Today is the 27th November, 1968. I know how the post office is functioning. May I know it takes so long for this basic communication (which is under our laws to be immediately communicated to you) to reach you? Why is there this kind of apathy and indifference? This is something very serious. We would like you to get an explanation. This is not the first time that we have raised this matter.

MR. SPEAKER: We received the communication yesterday evening. I think that in the case of the first communication there was delay, but the second communication about his release....

SHRI NATH PAI: I am raising the question of delay in regard to the first one.

MR. SPEAKER: According to what they say, the transfer was made on the 23rd November. We shall have to verify when he reached here and